

C H No. 192

21-12-92 How Mr. Jethu VC Sivakumar, IC

Issue notice & respondents
to show cause as to why
the application be not admitted.
Wait the case on 7-1-93.

By that time it will be
open for the applicants to
make application in pursuance
of the notice dated 21st Dec,
1992, without prejudice
and the same will not affect
their rights or service.

copy of the statement
be inserted to day.



✓C

Received copy
B N MISHRA
31/12/92

5/1/24
283 vol

AD

Dated: 7.1.1993

Hon'ble Mr. Justice U.C.Srivastava, VC

Hon'ble Mr. K. Obayya, Member (A)

List this case alongwith others cases
of census department on 28.1.1993.

13
A.M.

V.C.

(rka)

So A has been filed
by the Solicitor for
Admission

28153

Not reached.
4/29/53

13

B. C.

211/3